

HIGH COURT OF DELHI AT NEW DELHI

400/No. 74 /Rules/DHC

Dated: 16/03/2021

18 MAR 2021

PRACTICE DIRECTIONS

Hon'ble the Chief Justice, on the recommendation of the "Rules Committee under Section 123 of CPC which also look into Delhi High Court (Original Side) Rules, 2018 and ancillary matters" is pleased to issue the following Practice Directions:-

"A4 size paper be used uniformly in all jurisdictions for all kind of pleadings contained in petitions, affidavits, applications or other documents etc, and all memorandum of appeals, orders and judgments in the High Court as well as in all District Courts of Delhi.

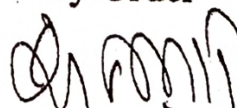
The A4 size paper to be used as above shall conform to the following specification of paper and formatting style :-

A4 size paper (29.7 cm X 21 cm) having not less than 75 GSM with font – Times New Roman, font size 14, in 1.5 line spacing (for quotations and indents – font size 12 in single line spacing), with margin of 4 cm on left & right and 2 cm on top & bottom."

The printing / typing shall be on one side of the paper till further directions in the matter.

These Practice Directions shall come into force w.e.f. 01.04.2021.

By Order



(MANOJ JAIN)

REGISTRAR GENERAL

OK (Chand)

P. D. J. (noy)

17-03-2021

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 6656-6005-1 /Genl./Misc/2021

Dated, Delhi the 18 MAR 2021

Copy of the practice directions bearing diary No. 74/Rules/DHC dated 16/03/2021 and this office bearing diary No. 400 dated 18/03/2021 received from Ld. Registrar General, Hon'ble High Court of Delhi, , to be circulated for information and necessary compliance to :-

1. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi for Information.
2. All the Sr. AO(J)/ AO(J)/ Branch In-Charges of all the branches in Central District, Tis Hazari Courts, Delhi for information.
3. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
4. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
5. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.


(RAKESH PANDIT)

Officer In-Charge, General Branch, Central
Additional District & Sessions Judge,
Tis Hazari Courts Delhi

Encl. As above

